

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

Appeal No. 490/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19th January 2018, 10.30 A.M

Name of the Company		Rupayan Reality Pvt.Ltd.-Vs-Registrar of Companies, W B	
Under Section		252 (3)	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

CS ARVIND KUMAR MISHRA

Anandhu 19/01/2018

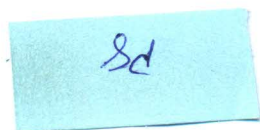
19.01.2018 (S.No.109) – Rupayan Reality Pvt. Ltd. Vs. Registrar of Companies, West Bengal.

ORDER

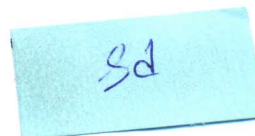
Ld. Counsel for the appellant is present.

It appears from the record that ROC has filed detailed para-wise reply on 19.12.2017 but after that no opportunity was given to the petitioner to file rejoinder. Rejoinder, if any, may be filed within 15 days.

List on 15.02.2018.



(Jinan K.R.)
Member (Judicial)



(V.P. Singh)
Member (Judicial)